

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 05,2016

No. 1089 /JR(S)/2016

The Court's Notification Nos. **690/JR(S)/2016 & 863/JR(S)/2015** dated **03.05.2016** regarding posting of Judicial Officer are hereby cancelled.

No. 1090 /JR(S)/2016

Sri Prakash Chandra Shukla, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, Gorakhpur vice Smt. Sneh Lata Singh.

No. 1091 /JR(S)/2016

Sri Tripurari Mishra, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Gorakhpur vice Sri Baquar Shamim Rizvi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 1092 /JR(S)/2016

Smt. Ashok Kumar Singh-VIII, Civil Judge, Senior Division, Gorakhpur to be Additional Chief Judicial Magistrate (Northern Railway), Gorakhpur.

BY ORDER OF THE COURT.

Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL

No. 194 /JR(S)/2016 Dated: Allahabad : May 05, 2016

In continuation of Court's Endorsement No. 188/JR(S)/2016 dated 03.05.2016, copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti

Nagar, U.P. Lucknow. (Information available on E-mail).

5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judge, Gorakhpur. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 07th May, 2016 and they shall proceed to take over charge of their new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Senior Registrar (Judicial), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judge, Gorakhpur with the request to place this notification before His Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)**